

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1129 OF 2019 IN DFR NO. 2146 OF 2019

Dated : 30th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of :

Powergrid Corporation of India Ltd.	 Appellant(s)
	Versus	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)
Counsel for the Appellant(s) :	Ms. Swapna Seshadri	
Counsel for the Respondent(s) :		

ORDER

Issue notice to the respondents in IA for condonation of delay and main appeal. Dasti, in addition, is permitted.

List the matter on **26.09.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/kt

(Justice Manjula Chellur)
Chairperson